

BY E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/3236/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Utpal Prasad,  
District & Sessions Judge,  
Karimganj.

Dated Guwahati the 8<sup>th</sup> June, 2018.

Sub: **Permission to leave station with official vehicle.**

Refs:- Your letter No. JKD/P/2018/1306, dated 07.06.2018

Sir,

With reference to the above, I am directed to inform you that, your prayer for headquarter leave permission with the official allotted vehicle w.e.f. the evening of 08.06.2018 till the evening of 09.06.2018, has been ~~granted~~/rejected.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

P  
7/6/18